

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 30.05.2023

ORDER NO. 96 of 2023


Hon'ble President is pleased to partially modify the roster order no. 76 of 2023 for **CESTAT, New Delhi** from **05.06.2023** to **08.06.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 05.06.2023 to 08.06.2023	Hon'ble Mr. Justice Dilip Gupta, President, Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Anti-Dumping Matters

Note:

1. From 05.06.2023 to 08.06.2023, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over.
2. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Delhi/Kolkata/P.A. to
Registrar/Deputy/Assistant/Registrar, CESTAT, New Delhi/Bar Association/O/o Chief
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar